


Office of the District and Sessions Judge Mandi, Distt. Mandi, H.P.

NOTICE INVITING QUOTATIONS

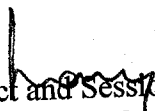
It is hereby informed to the Suppliers and authorised sales and service Provider of photocopier machines that this office is going to purchase two photocopier of at least 20PPM under buy back policy by replacing two machines model xerox 5834 as they have outlived their life. Therefore, firms are required to submit their separate quotations for each machine on or before 17-05-2019 in a sealed envelop by writing quotation at the top of envelop so that the matter could be processed further. The undersigned reserves every right to select or reject any or all the Quotations received without assigning any reason whatsoever.


District and Sessions Judge
Mandi, Distt. Mandi, H.P.

-Endst. No. D&SJ /Photostat/ MND/2019-4115-----Dated Mandi the 10th May, 2019.

Copy forwarded to :

- 1 The system Officer/ Asstt. Programmer to upload in the Distt. Court Website for the information of Service Providers.
- 2 The Civil Nazir Nazarat with the direction to affix in some conspicuous part of the town/city.
- 3 Notice boards in the court of Sundernagar, Sarkaghat, Jogindernagar, Karsog and Gohar at Sub Divisional level.


District and Sessions Judge
Mandi, Distt. Mandi, H.P.